

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4617/2020**

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Nazir Ahmad Makhdoomi (aged: 61 years) S/o Ghulam Mohi-ud-Din Makhdoomi, R/o Khojapora, Nowshera, Srinagar.

.....Applicant

(Advocate:- Mr. S A Makroo)

**Versus**

1. Mr. Ghulam Ahmad Peer, Commissioner/Secretary to Govt. Education Department, Civil Sectt. Jammu/Srinagar.
2. Mrs. Shugufta Parveen, Director, School Education, Kashmir

.....Respondents

(Advocate: Mr. Sudesh Magotra, Additional Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that he does not want to press this contempt application.

2. In any case, we have gone through the contempt application and no case is made out against the respondents.
3. Hence, the T.A. is closed and notices issued stand discharged.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**